

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
03-05-2024 AT 10:30 AM**

**CP(IB) No.341/7/HDB/2019
AND
IA(IBC) 939 & 940/2024 in CP(IB) No.341/7/HDB/2019
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

Bharat Tubes & Tin Printers

...Financial Creditor

AND

BTT Industries Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 939 /2024

Mr G Murali, Resolution professional present physically.

Learned PCS Mr Shaik Ghouse, for respondent present physically.

Before we could order notice, learned PCS Mr Shaik Ghouse present and stated that he is representing on behalf of the respondent.

Heard both sides. For consideration, matter adjourned to 04.06.2024.

IA(IBC) 940/2024

Mr G Murali, Resolution professional present physically.

Learned PCS Mr Shaik Ghouse, for respondent present physically.

Before we could order notice, learned PCS Mr Shaik Ghouse present and stated that he is representing on behalf of the respondent.

Heard both sides. For consideration, matter adjourned to 04.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)